

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R. W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA . & ORS.

Respondent(s)

(IA No. 9/2013 - EXEMPTION FROM FILING O.T.
IA No. 197811/2023 - EXEMPTION FROM FILING O.T.
IA No. 14/2016 - EXEMPTION FROM FILING O.T.
IA No. 12/2016 - EXEMPTION FROM FILING O.T.
IA No. 11/2015 - EXEMPTION FROM FILING O.T.
IA No. 242429/2023 - INTERVENTION APPLICATION
IA No. 22384/2022 - INTERVENTION/IMPLEADMENT
IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 8/2013 - PERMISSION TO FILE ANNEXURES
IA No. 13/2016 - PERMISSION TO FILE ANNEXURES
IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 06-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Puneet Singh Bindra, AOR

Mr. Bhaskar Aditya , AOR
Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Vishal Singh, Adv.
Ms. Sejal Jain, Adv.

For Respondent(s) Mr. S. R. Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Chandrika Prshad Mishra, Adv.
Mr. Ashiwan Mishra, Adv.

Mr. Kamlendra Mishra, AOR

Mr. Puneet Singh Bindra, AOR
Mr. Shantanu Krishna, AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

Mr. Bhaskar Aditya , AOR
Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Vishal Singh, Adv.
Ms. Sejal Jain, Adv.

Mr. Nikilesh Ramachandran, AOR
Mr. Krishnanand Pandeya, AOR

Mr. Rana S Biswas, Adv.
Mr. Sunil Kumar Sharma, AOR

Mr. Avijit Mani Tripathi, AOR
Ms. Preeti Sehrawat, Adv.

Mr. Sarad Kumar Singhania, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request of the respondents, list the
matters after four weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)